

16.05 hrs.

Title: Introduction of the Consumer Protection (Amendment) Bill, 2001 (Amendment of Section 2, etc.).

SHRI ANANDRAO VITHOBA ADSUL (BULDANA): I beg to move for leave to introduce a Bill further to amend the Consumer Protection Act, 1986.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Consumer Protection Act, 1986. "

The motion was adopted.

SHRI ANANDRAO VITHOBA ADSUL : I introduce the Bill.
